

(xxiii) G.S.R. No. 95, dated the 29th January, 1983. [Placed in Library. See No. LT-5730/83].

(xxiv) G.S.R. Nos. 44 (E) and 45(E), dated the 31st January, 1983.

(xxv) G.S.R. Nos. 54(E) to 56(E), dated the 4th February, 1983.

(xxvi) G.S.R. No. 82(E), dated the 15th February, 1983.

[Placed in Library. See No. LT-5896/83 for (xxiv) to (xxvi)].

(2) Explanatory Memoranda (in English and Hindi) on the Notifications mentioned at (1) (i), (iii) to (v), (vii) to (xiv), (xvi) to (xviii) and (xx) to (xxv) above. [Placed in Library. See No. LT—5896/83].

**Notifications of the Ministry of Finance
(Department of Revenue) together with
Explanatory Memoranda thereon**

SHRI PATTABHI RAMA RAO: Sir, I also beg to lay on the Table a copy each (in English and Hindi) on the following Notifications of the Ministry of Finance (Department of Revenue), together with Explanatory Memoranda thereon: —

(i) G.S.R. Nos. 643(E) to 657(E), dated the 1st November, 1982.

(ii) G.S.R. Nos. 665(E) to 676(E), dated the 8th November, 1982.

[Placed in Library. See No. LT—5897/83 for (i) and (ii)].

(iii) G.S.R. No. 679(E), dated the 11th November, 1982.

(iv) G.S.R. No. 684(E), dated the 11th November, 1983.

[Placed in Library. See No. LT-5731/83 for (iii) and (iv)].

(v) G.S.R. Nos. 690 (E) to 700(E) dated the 13th November, 1983. i [Placed in Library. See No. LT-5897/83].

(vi) G.S.R. Nos. 705(E) and 706 (E), dated the 16th November, 1982.

(vii) G.S.R. No. 709(E), dated the 17th November, 1982.

[Placed in Library. See No. LT-5731/83 for (vi) and (vii)].

(viii) G.S.R. No. 714(E), dated the 22nd November, 1982. [Placed in Library. See No. LT-5897/83].

(ix) G.S.R. Nos. 717(E) and 718(E), dated the 24th November, 1982. [Placed in Library. See No. LT-5731/83].

(x) G.S.R. No. 728(E), dated the 30th November, 1982. [Placed in Library. See No. LT—5897/83].

(xi) G.S.R. No. 731(E), dated the 1st December, 1982.

(xii) G.S.R. No. 754(E), dated the 11th December, 1982,

(xiii) G.S.R. Nos. 1(E), 3(E), 4(E) and 7(E) dated the 1st January, 1983.

(xiv) G.S.R. No. 42(E) dated the 31st January, 1983.

[Placed in Library. See No. LT-5731/83 for (xi) to (xiv)].

(xv) G.S.R. No. 26(E), dated the 13th January, 1983. [Placed in Library. See No. LT-5897/83].

**I. Report and Audited Accounts
(1981-82) of Institutes of Hotel
Management Catering and Nutrition, New
Delhi**

**II. Report and Audited Accounts
(1981-82) of the Institutes of Hotel
Management Catering Technology
and Applied Nutrition, Bombay,
Madras and Calcutta**

THE DEPUTY MINISTER IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT): Sir, I beg to lay on the Table, a copy each (in English and Hindi) of the following papers:—

I. Annual Report and Audited Accounts of the Institute of Hotel Mana-

gement Catering and Nutrition, New Delhi for the year 1981-82.

II (a) Annual Report and Audited Accounts of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Bombay for the year 1981-82.

(b) Annual Report and Audited Accounts of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Madras, for the year 1981-82, and the Audit Report on the Accounts.

(b) Annual Report and Audited of the Institute of Hotel Management Catering Technology and Applied Nutrition, Calcutta, for the year 1981-82 and the Auditors Report on the Accounts.

(Placed in library. See No. LT-5885/ 83 for (i) and (ii) (a), to (e).)

Reports and Accounts (1981-82) of the Food Craft Institutes and related papers

SHRI ASHOK GEHLOT: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers: —

I Annual Report and Accounts of the Food Craft Institute, Bangalore for the year 1981-82, and the Audit Report on the Accounts.

II Annual Report and Accounts of the Food Craft Institute, Pune, for the year 1981-82 and the Audit Report on the Accounts.

III Annual Report and Accounts of the Food Craft Institute, Chandigarh, for the year 1981-82, and the Auditors' Report on the Accounts. [Placed in Library. See No. LT-183].

IV Annual Report and Accounts of the Food Craft Institute, Bhopal, for the year 1981-82, and the Auditors' Report on the Accounts.

V Annual Report and Accounts of the Food Craft Institute, Tiruchirapalli for the year 1981-82, and Auditors' Report on the Accounts. [Placed in Library. See No. LT-5885/83 for I to V]

I. Report and Accounts (1981-82) of the Minerals and Metals Trading Corporation of India Limited, New Delhi and related papers.

II. Report and Accounts (1981) of the Export Credit and Guarantee Corporation Limited, Bombay and related papers.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): Sir, I beg to lay on the Table:

(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) (a) Nineteenth Annual Report and Accounts of the Minerals and Metals Trading Corporation of India Limited, New Delhi, for the year 1981-82, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-5878/83 for (i) (a) (b)].

(ii) (a) Twenty-fourth Annual Report and Accounts of the Export Credit and Guarantee Corporation Limited, Bombay, for the year ended the 31st December, 1981, and the Auditors Report on the Accounts together with the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

(2) Statement (in English and Hindi) giving reasons for delay in laying the document mentioned at (i) (ii) above.

[Placed in Library. See No. LT-5879/83 for (ii) (a) and (b)].